NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/59/2017

NAME OF THE PETITIONER(S)

: RAJENDRA KUMAR KANNODIA & 4 ORS

NAME OF THE RESPONDENT(S)

: SRINIDHI INDUSTRIES LTD & 5 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K.S. Ravichandran P.C.S

for KSR & Co.

for Petitioners

Mp 15/11/17.

2. Ro S.R. Rajagopal ? Retour Reijasekann Louse for R1-6,

RON'R

ORDER

Representative for the Petitioner present. At this stage, Counsel for R1 to R6 and R8 present and sought time to file short reply in relation to the grant of interim prayers made in the petition. Representative for the Petitioner is directed to send private notice to R7 and file proof of sending the same by next date of hearing. At request, time is enlarged. Put up on **27.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)